

COURT NO. 25
THE HONOURABLE SMT JUSTICE SUNITHA GANDHAM

To be Heard on Tuesday The 21st day of July 2026(AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

NOTE : MATTERS NOT TAKEN UP TODAY SHALL BE LISTED ON THE SAME DAY NEXT WEEK

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ORDERS</u>					
1	CRLRC/152/2015 (CC/4835/2014)	CHEKURI ASHOK VARMA Vs KOSIREDDI VEERABHADRARAO	I V N RAJU	PUBLIC PROSECUTOR (AP) SRINIVASA RAO PAPPU Trial Court Record Received	EAST GODAVARI
<u>INTERLOCUTORY</u>					
2	CRLRC/686/2015 (MC/103/2012) IA 1/2015(CRLRCMP 1139/2015) Stay Petition IA 2/2015(CRLRCMP 1221/2015) Addl. Evidence Petition	NUTHULAPATI VISHWANADH RAM MOHAN RAO R.R.DIST. Vs NUTHULAPATI ANURADHA GUNTUR & 2 OTHS	N R UMADEVI	PUBLIC PROSECUTOR (AP) N V ANANTHA KRISHNA Trial Court Record NOT Received	GUNTUR
3	CRLRC/733/2015 (CC/1/2012) IA 1/2015(CRLRCMP 1226/2015) Stay Petition	NAGAMOTHU VENKATESWARA RAO VIJAYAWADA Vs INSPECTOR OF POLICE SURYARAO PET P.S. VIJAYAWADA	G JHANSI	PUBLIC PROSECUTOR (AP) Status Report Received and put up in the bundle. Trial Court Record NOT Received.	KRISHNA
4	CRLRC/736/2015 (CC/3/2012) IA 1/2015(CRLRCMP 1231/2015) Stay Petition	NAGAMOTHU VENKATESWARA RAO VIJAYAWADA. Vs STATE OF AP. REP PP.	G JHANSI	PUBLIC PROSECUTOR (AP) Trial Court Record NOT Received	KRISHNA
5	CRLRC/757/2015 (MC/180/2007) IA 2/2015(CRLRCMP 1260/2015) Stay Petition	K.BHASKARA RAO VISAKHAPATNAM. Vs SMT.K.NIRMALA KUMARI VISAKHAPATNAM & 2 OTRS REP PP.	N (P) ANJANA DEVI SATYANARAYANA	PUBLIC PROSECUTOR (AP) O MANOHER REDDY Trial Court NOT Received	VISAKHAPATNAM
6	CRLRC/1029/2015 IA 1/2015(CRLRCMP 1650/2015) Suspension Petition IA 2/2015(CRLRCMP 2285/2015) Implead Petition IA 3/2015(CRLRCMP 2286/2015) Vacate Stay Petition	MENTA SULOCHANAMMA Vs THE MANDAL EXECUTIVE MAGISTRATE & TAHSILDAR	HARISH KUMAR RASINENI J PRADEEP KIRAN	PUBLIC PROSECUTOR (AP) O KAILASHNATH REDDY Report from R1 NOT Received	SPS NELLORE
7	CRLRC/1047/2015 (STC/133/2011) IA 1/2017(CRLRCMP 4331/2017) Vacate Stay Petition	B.SAIPEER BASHA CHITTOOR DT. Vs M.PRADEEP KUMAR CHITTOOR DT & ANR REP PP.	JITHENDER RAO VEERAMALLA	PUBLIC PROSECUTOR (AP) SURESH KUMAR REDDY KALAVA Trial Court Record NOT Received	CHITTOOR
8	CRLRC/947/2017 (CRLA/364/2014) IA 1/2026 Implead Petition IA 2/2026 Permission Petition IA 3/2026 Compromise Petition	B.MANGA & 2 ORS Vs STATE OF A.P.	C SHARAN REDDY	PUBLIC PROSECUTOR (AP) KALEPU YASHWANTH Trial Court Record Received	EAST GODAVARI

FINAL HEARING

9	CRLRC/8/2015 (CC/456/2012)	THANNEERU RAMBABU VIZIANAGARAM DT. Vs STATE OF A.P. REP. BY P.P. HYD & ANR	P DURGA PRASAD	PUBLIC PROSECUTOR (AP) SARIPALLI SUBRAHMANYAM Trial Court Record NOT Received	VIZIANAGARAM
10	CRLRC/9/2015 (CC/164/2011)	THANNEERU RAMBABU VIZIANAGARAM DT. Vs STATE OF AP. REP PP AND ANR.	P DURGA PRASAD	PUBLIC PROSECUTOR (AP) SARIPALLI SUBRAHMANYAM Trial Court Record NOT Received	VIZIANAGARAM
11	CRLRC/24/2015 (CRLA/95/2012)	KAMATHAM VEERAAIAH NALGONDA DT. Vs STATE OF A.P. REP. BY P.P.	J P SRIKANTH	PUBLIC PROSECUTOR (AP) Trial Court Record Received	KRISHNA
12	CRLRC/165/2015 (SC/316/2012)	BAZARU SATYANARAYANA W.G.DT. Vs STATE OF AP. REP PP.	SRINIVASA RAO NARRA	PUBLIC PROSECUTOR (AP) Trial Court Record Received	WEST GODAVARI
13	CRLRC/182/2015 (SC/533/2008)	D. ROSANNA KURNOOL DIST. Vs P.P. HYD & 3 OTHRS	T NAGARJUNA REDDY	PUBLIC PROSECUTOR (AP) VENKATESWARLU SANISETTY Trial Court Record NOT Received	KURNOOL
14	CRLRC/196/2015 (CC/558/2014)	KATAMREDDY MALLIKHARJUNA REDDY HYD & 2 OTRS. Vs STATE OF AP. REP PP.	MADHAVA RAO NALLURI	PUBLIC PROSECUTOR (AP) Trial Court Record NOT Received	SPS NELLORE
15	CRLRC/207/2015 (SC/533/2008)	D.ROSANNA Vs STATE OF A.P.	T NAGARJUNA REDDY	PUBLIC PROSECUTOR (AP) VENKATESWARLU SANISETTY Trial Court Record NOT Received	KURNOOL
16	CRLRC/753/2015 (CC/177/2013)	R.KALAVATHI KURNOOL. Vs STATE OF AP. REP PP AND ANR.	K V R KRISHNA SHARMA	PUBLIC PROSECUTOR (AP) LEGAL AID SUREPALLI MADHAVA RAO Trial Court Record Received	KURNOOL
17	CRLRC/894/2015	SHAIK SAIDA BABU DARSI. Vs STATE OF AP. REP PP.	A GAYATRI REDDY	PUBLIC PROSECUTOR (AP) Trial Court Record Received	PRAKASAM
18	CRLRC/905/2015 (CC/69/2012)	YELLABOINA VISHNU BABU E.G.DT. Vs SINGIREDDY RAMANA MURTHY E.G.DT & ANR REP PP.	N SIVA REDDY	PUBLIC PROSECUTOR (AP) BS KARTIK PRASAD ESR Trial Court Record was destroyed as per the letter received from V Additional JFCM, Kakinada	EAST GODAVARI
19	CRLRC/910/2015 (CRLA/443/2014) IA 2/2015(CRLRCMP 26486/2015) Extension Petition	MAHANKALI MALLIKHARJUNA RAO GUNTUR DIST. Vs P.P. HYD	S S.NAGESWARAREDDY	PUBLIC PROSECUTOR (TG) Trial Court Record NOT Received	GUNTUR
20	CRLRC/939/2015 (CRLA/274/2013)	DALEY KOTESWARA RAO E.G.DIST. Vs P.P. HYD & ANO	K V SESHAGIRI RAO	PUBLIC PROSECUTOR (AP) Trial Court Record Received	EAST GODAVARI
21	CRLRC/1086/2015 (CRLA/25/2009)	DURGA PARASURAM VISAKHAPATNAM Vs P.P. HYD	M SURYA KUMAR	PUBLIC PROSECUTOR (AP) Trial Court Record NOT Received	VISAKHAPATNAM

22	CRLRC/99/2016 (CRLA/357/2015)	YEDLAPALLI ASHOK GUNTUR DIST. Vs YEDLAPALLI PRIYANKA GUNTUR & 6 OTHERS	T V SRI DEVI	VENNKATA SUNEEL REDDY PUBLIC PROSECUTOR Trial Court Record Received	GUNTUR
23	CRLRC/1432/2017 (MC/11/2016)	BUDUGU BHANU VIZIANAGARAM DT. Vs BUDUGU SWATHI VIZIANAGARAM & 2 OTHERS REP PP.	T V SRI DEVI	PUBLIC PROSECUTOR (AP) M/S. BHASKARI ADVOCATES Affidavits of Assets and Liabilities NOT filed. Trial Court Record Received	VIZIANAGARAM
24	CRLRC/1973/2018 (CC/262/2014) CRLRC/3129/2018	VALLABHUNI SRINIVASA BABU Vs SANKE YEDUKONDALU	K MOHAN RAMI REDDY	PUBLIC PROSECUTOR Notice Report NOT Received. Trial Court Record Received.	PRAKASAM
25	CRLRC/3129/2018 IA 1/2019-Modification	SANKE YEDUKONDALU Vs THE STATE OF ANDHRA PRADESH	.	PUBLIC PROSECUTOR (AP) K MOHAN RAMI REDDY BW Report NOT Received. Trial Court Record Received.	PRAKASAM